

shall be granted in order to ensure that the loans granted under this scheme are not given to people who are well to do in the villages?

Shri Anil K. Chanda: The actual sanction of the loan is made by the State Governments. I am sure all relevant facts are taken into consideration by the States before they sanction the loans.

Shri Shivananjappa: In how many states have the loans given for village housing lapsed?

Mr. Speaker: That is what Shri A. M. Tariq also wanted to know.

Shri Anil K. Chanda: There is no lapse so far, because it is a continuous process. Of the money allotted for a year, 75 per cent. is paid out to the States in the first nine months on a *pro rata* basis. At the end of the nine months period, the work undertaken is taken into consideration and accounts are adjusted.

Mr. Speaker: What the hon. Member wants to know is, if during a year the amount sanctioned is not spent, what happens? Does it not lapse? Does it go into a fund? That is what he wants to know.

Shri Anil K. Chanda: During the first two years, the full amount was not utilised because it is a scheme which will gather momentum and it cannot begin straightaway in all the villages from the start. The work is gathering momentum and the allotments are being increased.

Mr. Speaker: What happens to the unspent amount?

Shri Anil K. Chanda: The total amount sanctioned for the Second Plan is Rs. 5 crores. Up till now, Rs. 1.91 crores have been distributed to the States. We have provided for Rs. 2½ crores during the last year of the Second Plan. If they can exceed, the allotment we have already sanctioned additional Rs. 43 lakhs under the scheme may be provided.

Shri Braj Raj Singh: It means that they are not going to spend the allotted amount.

Marine Diesel Engine Project

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*1151. { **Shri Ram Krishan Gupta:**
Sardar Iqbal Singh:
Shri A. K. Gopalan:
Shri D. C. Sharma:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1521 on the 16th April, 1960 and state:

(a) whether Government have since considered the proposal for establishment of the marine diesel engine project during the Third Five Year Plan; and

(b) if so, the result thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

The Marine Diesel Engine Project has been included under category (D) in the draft Third Five Year Plan.

Category (D) includes those projects on which preparatory work is less advanced and for which no foreign credits have yet been arranged. No definite decision has yet been taken about the inclusion in the Plan of Projects falling in this category. They will be worked out in fuller detail and may, in due course, be considered for inclusion in the Plan in substitution of some other Projects, or even otherwise, if the necessary external and internal resources can be made available and other circumstances are favourable.

Shri Ram Krishan Gupta: From the statement I find that Category (D) includes those projects on which preparatory work is less advanced and for which no foreign credits have yet been arranged. May I know what steps are being taken for the arrangement or foreign exchange?

Shri Manubhai Shah: As far as these projects are concerned, we are giving them very high priority and we are going very shortly to negotiate the necessary credits for them.

Shri D. C. Sharma: May I know what are the internal resources that are available for these projects and what are the resources that are required from other countries?

Shri Manubhai Shah: It is estimated that about Rs. 4 to 5 crores in Indian rupees would be the total investment. The foreign exchange may be Rs. 2 to 2½ crores. We are negotiating for all that.

Shri D. C. Sharma: May I know whether the Government has considered which project will be given up if this project is taken up?

Shri Manubhai Shah: It is not to the exclusion of one or the other. As mentioned in the Draft Outline, all the worth while projects will be taken up in the public sector if they can negotiate both the rupee and the foreign exchange part of it. There is nothing to exclude the one because of the other.

Shri Raghunath Singh: May I know whether engines for overseas-going vessels will also be constructed here?

Shri Manubhai Shah: This will mainly be fitting auxiliary equipment to the ships built in India. Of course, when time passes and when the industry outgrows the present requirements in the country, we can think of something else also.

Shri M. S. Murthy: May I know the location of the project?

Shri Manubhai Shah: That has not been actually decided. As I had the pleasure of informing the House the other day, it is mostly concerned with ship-building yards and it will gravitate more towards that side.

Shri M. S. Murthy: Will it be established in Vizagapatam where there is a ship-building yard?

Shri Manubhai Shah: In Vizagapatam, there is one shipbuilding yard as the hon. Member knows. That will be taken into consideration.

Shri Jinachandran: Will it be located in Cochin.

Shri Manubhai Shah: In Cochin, another is under contemplation. There is the first ship-building yard of the Government of India in Vizagapatam already working.

Shri Damani: What is the present value of the import of engines and may I know whether we will be able to meet our requirements by the end of the Third Plan?

Shri Manubhai Shah: The present requirement varies because we are not building ships in quite large numbers. As the hon. House is aware, in the Third Five Year Plan, there is going to be a great leap forward in the programme for building ships. This plant is so designed that it will be done in three stages—stage 1, stage 2 and stage 3. In view of our increased requirements, two stages will be clubbed together.

Shri D. C. Sharma: May I know if Category D will be the cold-storage category and if so, how many projects are kept in the cold-storage category?

Shri Manubhai Shah: That is too wide a question. What I can assure the hon. Member is that even though it is put in Category D, it has high priority and we are likely to take it up very soon.

Dandakaranya Scheme

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*1152. { **Shri S. M. Banerjee:**
Shri Chintamani Panigrahi:
Shri Supakar:

Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state:

(a) whether Chief Minister of West Bengal and some members of Lok Sabha and West Bengal Assembly visited Dandakaranya;

(b) if so, when;

(c) whether they have submitted any report to the Centre;